

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF NAGARJUNA AGRI TECH LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 04/04/2006 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Sweet Solutions Limited (**Acquirer**) to acquire up to 20,18,880 equity shares representing 20% of the paid-up equity capital of Nagarjuna Agri Tech Limited at a price of Rs. 10.00 per fully paid up equity shares payable in cash are as under:

1. Name and Address of the Target Company : Nagarjuna Agri Tech Limited (NATL), No.56, Nagarjuna Hills, Punjagutta, Hyderabad – 500 082
2. Name and Address of Acquirer : Sweet Solutions Limited (SSL), 204, Veena Chambers, 2nd Floor, 41 Dalal Street, Fort, Mumbai – 400 023
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : XL Softech Systems Limited
5. Offer details
 - a) Date of opening of the offer : 09/12/2006
 - b) Date of closure of the offer : 28/12/2006

6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1	Offer price	Rs. 10.00		Rs. 10.00	
2	Share holding of Acquirer before Acquisition	Nil		Nil	
3	Shares & Share warrants agreed to be acquired by way of the preferential allotment (No & %)				
	i) Equity shares	20,00,000 (19.81%)		20,00,000 (19.81%)	
	ii) Share warrants convertible into equity @ 1:1	20,00,000 (19.81%)		20,00,000 (19.81%)	
4	Shares acquired in the open offer	20,18,880 (20.00%)		1,39,500 (1.38%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 2,01,88,800		Rs. 13,95,000	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7	Post offer share holding of acquirer (2+3+4+6)*	60,18,880 (59.62%)		41,39,500 (41.01%)	
8.	Pre & Post offer share holding of public *	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	32,10,800	72,10,800 #	32,10,800	72,10,800 #
	Percentage:	(31.80)	(71.43)	(31.80)	(71.43)
* Shareholding percentages have been calculated on the present paid – up capital of NATL and after considering preferential allotment of equity shares/ warrants (assuming conversion of warrants to the fullest extent) to SSL.					
# SSL will form part of public category, post preferential allotment and Offer.					

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirer.
8. Payment of interest, if any : Nil
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

**Issued on behalf of Acquirer by:
Manager to the Offer**

KEYNOTE
CORPORATE SERVICES LIMITED

KEYNOTE CORPORATE SERVICES LTD.

307, Regent Chambers, Nariman Point, Mumbai - 400 021.

Tel.: (022) 2202 5230 ; Fax : (022) 2283 5467 ; E- mail : mdbd@keynoteindia.net

SEBI Regn.: INM000003606 ; AMB Regn. No. AMB/040

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